

duced from 27th September 1953 between Bezwada and Kurnool Town connecting with the Madras-Howrah Mails at Bezwada. These trains will run as Expresses on the Bezwada-Dronachellam section and as ordinary passenger trains on the Dronachellam—Kurnool Section.

(iii) The composition of existing trains have not so far been strengthened. A proposal for the introduction of an additional composite second and inter class through coach between Bangalore City and Kurnool Town is, however, under consideration.

(iv) (a) As desired by the State Government arrangements are being made for the transport of records, furniture and personnel from Madras to Kurnool Town by special trains towards enabling the Secretariat and other offices of the new State to function at Kurnool by certain target dates.

(b) As requested by the State Government, the existing limited catering facilities at Gooty—a station on the Madras-Raichur section and which is the rail-head for road conveyance to Kurnool—are being enlarged as an emergent measure by the erection of a temporary Dining Hall for serving meals etc. The question of making permanent arrangements will also receive consideration.

(c) Retiring Room facilities are being provided at Gooty for the use of Upper class passengers desiring to make use of this station for travel onwards to and from Kurnool by road.

SOUTH BIHAR SUGAR WORKS, BIHTA

768. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the South Bihar Sugar Works, Bihta has approached the Central Government for permission to shift to Bombay State; and

(b) if so, what action Government have taken or propose to take in this respect?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 62.]

मालगाड़ी का पटरी से उतर जाना

७६९. **श्री रघुनाथ सिंह:** क्या रेल मंत्री यह बतलाने की कृपा करेंगे:

(क) क्या यह सत्य है कि २३ अगस्त, १९५३ को बंगलौर और अरसिकेरा छोटी लाइन पर गुब्बी तथा टुमकुलु स्टेशनों के बीच किसी स्थान पर एक मालगाड़ी के नी डिब्बे पटरी से उतर कर चकनाचूर हो गये थे जिस के परिणामस्वरूप लगभग एक मील तक रेलवे लाइन को क्षति पहुंची थी;

(ख) यदि हां, तो दुर्घटना का क्या कारण था; और

(ग) कितने दिन बाद लाइन की मरम्मत हुई?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes. While No. 2908 goods train was on the run between Gubbi and Tumkur stations on the 23rd August, 1953, nine wagons on it, commencing from the fifth one from the engine, derailed and capsized.

(b) The cause of the accident will be known as soon as the proceedings of the Interdepartmental Enquiry of District Officers held into the accident are finalised.

(c) The line was repaired and restored to traffic at 18-30 hours on the day of the accident i.e. within about 16 hours of the occurrence.

जैसलमेर डिबीजन में रेलवे लाइन

७७०. **श्री चाण्डक:** क्या रेल मंत्री यह बतलाने की कृपा करेंगे:

(क) क्या सरकार को यह विदित है कि राजस्थान राज्य के जैसलमेर डिबीजन में कोई रेलवे लाइन नहीं है;

(ख) क्या सरकार को जैसलमेर को किसी रेलवे लाइन से मिलाने के सम्बन्ध में कोई धम्यवेदन प्राप्त हुये हैं ; और

(ग) यदि हां, तो इस विषय में क्या निश्चय किया गया है या किये जाने की सम्भावना है ;

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The reply is in the affirmative.

(b) Yes.

(c) The Central Board of Transport in their meeting held on 7th March 1952 decided that the alternative of providing all-weather roads for two-way traffic should be adopted in this area. There is therefore no likelihood of a Railway line to Jaisalmer being constructed in the near future.

CROSSING OF RAILS BY PEOPLE AT SRIKAKULAM

771. Shri Rajagopala Rao: (a) Will the Minister of Railways be pleased to state whether any complaint has been received from the Passengers' Association, Amadalavalasa about an incident in which the District Tariff Superintendent, Srikakulam, conducted a surprise check of people crossing the rails and later had them confined in a Railway waiting room all through the night without food?

(b) If so, has any enquiry been held into the incident?

(c) What are the findings of the enquiry?

(d) Are Government aware that absence of an overbridge at Srikakulam Road railway station necessitates crossing of rails by people?

(e) If so, what steps are being taken to remedy the situation?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). No complaint has been received from the Passengers' Association, Amadalavalasa about the alleged incident referred to in part (a) of the question.

In pursuance of the usual programme, however, a concentrated check against ticketless travel and not against people crossing the rails was conducted from 1st August 1953 to 2nd August 1953 at Srikakulam station. Nobody was confined in the railway waiting room as a result thereof.

(d) and (e). The absence of a foot-overbridge at this station was considered at one of the meetings of the Local Advisory Committee of Eastern Railway during 1952, at which it was explained to the members present that there was no justification for the immediate provision of an overbridge at this station, since a level crossing exists in the vicinity of the station which could be used by the public. It was, however, agreed at this meeting that the request would be kept in view as and when funds became available.

The present position is that the matter would be considered on its merits by the Railway administration in conjunction with the Passenger Amenities Committee of the Zonal Railway Users' Consultative Committee before the Passenger Amenities Programme for 1954-55 is finalised.

FISHING

772. Shri M. L. Dwivedi: Will the Minister of Food and Agriculture be pleased to refer to the Supplementary statement No. IV showing action taken on assurances etc., given during the First Session of the House in reply to starred question No. 658 asked on the 10th June, 1952 regarding fishing and state:

(a) whether the exploratory work in the estuarine areas has been completed;

(b) if so, what are the results;

(c) what types of nets and gears would be appropriate for fishing;

(d) what steps, if any, have been taken to start work on the basis of such findings; and

(e) to what use the light powered vessels from Australia are now put?